

29/9/99-12

Applicant and Counsel
absent. Official
respondents by
Shri. U.D. Vadhakar
for Shri M.I. Sethia.
It is an old case
of 1994.

None present on
behalf of Applicant.
Hence application
dismissed for non-
prosecution. No
Order as to costs.

By Bahadur
(B.N. Bahadur) (R.G. Vaidyanath)
M(A) V.C.

slip.

Order/Judgment despatched
to Applicant & respondent (s)
on 12/10/99

8/22/10